

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**
O.A. No.1968/2015

New Delhi this the 13th day of May, 2016

**HON'BLE MR. JUSTICE M.S. SULLAR, MEMBER (J)
HON'BLE MR. V.N. GAUR, MEMBER (A)**

Atul Sood,
No.D/3013, PIS No.16900058
Age 47 years
Designation: Inspector (Group-B)
Posting at: Incharge Lock Up,
Tis Hazari Courts, Delhi
Unit 3rd Bn. DAP Delhi Police
S/o Shri Sansar Chand Sood
R/o 251-E, MIG Flats, Rajouri Garden,
New Delhi-110027.Applicant

(Argued by: Shri S.C. Sagar, Advocate)

Versus

1. Commissioner of Police,
Through Joint Commissioner of Police,
South-Eastern Range,
Police Headquarter,
I.P. Estate, New Delhi.
2. Govt. of NCT of Delhi
Through Chief Secretary,
Players Building,I.P. Estate,
New Delhi.Respondents

(By Advocate: Mrs. Harvinder Oberoi)

ORDER (ORAL)

Justice M. S. Sullar, Member (J)

Vide separate detailed order of even date rendered in
main **OA No.27/2016** titled as **Nageen Kaushik Vs.
Commissioner of Police and Others**, the instant OA has
also been accepted, in the same terms.

**(V.N. GAUR)
MEMBER (A)**

**(JUSTICE M.S. SULLAR)
MEMBER (J)**

Rakesh